- (c) The cellular Operators Association of India have suggested the following for consideration:
 - Ensuring provision of Low cost Handset.
 - Development of Regional Content.
 - Affordability of service through rationalization of levies and duties.
 - Reduction in Universal Service Obligation (USO) Levy.
 - Financial inclusion through Mobile Banking.
 - Automating Government Services and Government Service delivery mechanism.

The above suggestions have already been taken into account in the above mentioned report.

Censorship of Internet

1927. SHRI N.K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the segments in the internet sector subjected to censorship;
- (b) whether Government has issued any guidelines governing censorship in the online internet sector;
 - (c) if so, the details thereof; and
- (d) whether the guidelines require pre-screening of user content by social networking web-sites?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No segment in the Internet sector is subjected to censorship.

- (b) No sir.
- (c) and (d) Do not arise.

Communications network for armed forces

1928. SHRIMATI T. RATNA BAI : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the BSNL's demand for additional funding of Rs. 5,354.55 crores to build an alternate communications network for the armed forces has been rejected by the Ministry of finance; and